

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA No.106/2016

this the 12th day of January, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Vibhakar Shrimali
Aged about 50 years
S/o Shri S.S.Shrimali
R/o 603, B Silver Square Apartments
Hiran Magri, Sector-IV
Udaipur-313 001 (Rajasthan). Applicant

(By Advocate: Shri Ajesh Luthra)

VERSUS

1. Govt. of NCT of Delhi
Through Chief Secretary
IP Estate, 5th Floor
Delhi Sachivalaya
Govt. of NCT of Delhi.
2. Directorate of Training & Technical Education
Through its Principal Secretary
(GNCT of Delhi)
Muni Mayaram Marg
Pitampura
Delhi – 110 088.
3. G.B.Pant Government Engineering College
Through its Principal
Okhla, New Delhi.
4. Union Public Service Commission
Through its Secretary
Dholpur House, Shahajan Road
New Delhi Respondents

(By Advocate: Shri R.N.Singh)

ORDER (ORAL)**By Hon'ble Mr. V. Ajay Kumar, Member (J)**

The learned counsel for the applicant seeks leave of this Tribunal to withdraw the present OA. Accordingly, the same is dismissed as withdrawn. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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